NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.141/252/HDB/2017
NAME OF THE COMPANY	Immortal Software Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Immortal Software Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA MALLIKARJUNA RAO N	FCA	Ca 8121580580@Jmill.com	Ablop.
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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<u>ORDER</u>

Heard Mr.Mallikarjuna Rao N, Learned CA for Petitioner.

RoC report is awaited. Directed the RoC to furnish the report before the next date of hearing. Case is posted to 16-01-2018.

Member (T)

Member (J)

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